

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

M.A. No.1476/2003 IN  
O.A. No.863 of 2003

New Delhi, this the 14th day of July, 2003

HON'BLE SHRI V.K. MAJOTRA, MEMBER (A)

Smt. Sunita Mittal,  
T.G.T. Maths,  
Govt. Co-Ed. Secondary School,  
Sector-15, Rohini, Delhi-85.

.....Applicant

(By Advocate : Mrs. Harvinder Oberai)

Versus

1. Government of N.C.T. of Delhi,  
Through its Chief Secretary,  
Secretariat, Indira Gandhi Indoor Stadium,  
New Delhi-110002.
2. The Director,  
Directorate of Education,  
Govt. of NCT of Delhi,  
Old Secretariat, Sham Nath Marg,  
Delhi-110054.
3. The Dy. Director of Education,  
Distt. North West (B), Pitampura,  
Delhi-110034.
4. The Principal,  
Govt. Co-Ed. S.S.,  
Sector - 15, Rohini,  
Delhi-85.

.....Respondents

(By Advocate : Shri S. Kumar for Shri Harvir Singh)

ORDER (ORAL)

MA 1476/2003

Through this MA, applicant has sought withdrawal of this OA. a compromise having been arrived at between the respondents and the applicant. MA-1476/2003 is allowed. OA is dismissed as withdrawn.

V.K. Majotra

(V.K. MAJOTRA)  
MEMBER (A)

CC.